

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 40/MP/2019 along with IA No.22/2021**

Subject : Petition under Sections 73(n), 79(1)(c) and 79(1)(f) and other applicable provisions of the Electricity Act, 2003 and in terms of Appellate Tribunal's order dated 1.2.2019 read with order dated 7.2.2019 in Appeal Nos. 200 of 2015 and 201 of 2015.

Petitioner : Talchar-II Transmission Company Limited (TTCL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 20 Ors.

Date of Hearing : 20.7.2021

Coram : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member

Parties Present : Shri S. Vallinayagam, Advocate, TANGEDCO

**Record of Proceedings**

The matter was mentioned by the learned counsel for the Respondent, Tamil Nadu Generation and Distribution Company Limited (TANGEDCO) through video conferencing.

2. Learned counsel for the Respondent, TANGEDCO submitted that the Petitioner has not extended the Bank Guarantee ('BG') furnished under the provisions of the Transmission Service Agreement beyond 31.12.2020. Learned counsel further submitted that despite having written to the Petitioner for extension of BG, no reply has been received in this regard. Accordingly, learned counsel requested for listing of the matter and permission to the Respondent, TANGEDCO to encash the BG.

3. Considering the submissions of learned counsel for TANGEDCO, the Commission observed that vide Record of Proceedings for the hearing dated 11.6.2020, the Petitioner was directed to keep the BG furnished under the TSA alive during the pendency of the Petition and the Respondents/ Beneficiaries were directed not to take any coercive actions against the Petitioner. However, during the course of hearing, learned counsel for TANGEDCO has pointed out that the Petitioner has failed to extend the BG beyond 31.12.2020. Accordingly, the Commission directed the Petitioner to comply with the directions issued vide Record of Proceedings for the hearing dated 11.6.2020.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**

